

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6006  
ANSWERED ON:04.05.2000  
INTERNATIONAL AIRPORT AT BANGALORE  
MADHAVRAO SCINDIA;SUSHIL KUMAR SAMBHAJIRAO SHINDE

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether, for the proposed Bangalore International Airport, the State Government has been authorised to raise funds from private sector as well as by way of issue of bonds;
- (b) if so, the details thereof;
- (c) whether the State Government has floated bonds for the purpose;
- (d) if so, the details thereof; and
- (e) the other steps taken so far for raising and providing funds for construction of the airport?

**Answer**

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

(a), (b), (c), (d) and (e):- In May, 1999, Government of Karnataka had authorised the Karnataka State Industrial Investment and Development Corporation Limited (KSIIDC) to mobilise resources to an extent of Rs. 150 crores for acquiring land identified and required for the international airport proposed at Devanahalli. In pursuance, KSIIDC forwarded a proposal to raise the required resources through issue of airport bonds. Subsequently, Housing and Urban Development Corporation (HUDCO) submitted a proposal to extend loan to the State Government for various infrastructure projects. In March, 2000, Government of Karnataka authorised KSIIDC to raise term-loan to an extent of Rs. 150 crores from HUDCO. State Government will extend guarantee for the loan. KSIIDC has initiated necessary action in this regard.